- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above....(Interruptions)... [Placed in Library. See No. L.T. 5186/15/11]

I. Notifications of the Ministry of Agriculture

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE; THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT): Sir, I lay on the Table, under sub-section (6) of Section 3 of Essential commodities Act, 1955, a copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation):

- (1) S.O. 1732 (E), dated the 26th July, 2011, notifying the specifications of certain customized fertilizers to be manufactured by the manufacturers.
- (2) S.O. 1733 (E), dated the 26th July, 2011, amending Notification No. S.O. 977 (E), dated the 9th November, 1987, to substitute certain entries in the original Notification. [Placed in Library. See No. L.T. 5122/15/11]
- I. Report and Accounts (2009-10) of NMPPB, New Delhi and Related papers.

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्यमंत्री (डॉ चरण दास महन्त): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं:

- (a) Annual Report and Accounts of the National Meat and Poultry Processing Board (NMPPB), New Delhi, for the year 2009-10, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5048/15/11]

I. MoU between the Government of India and the ITI Limited.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): Sir, I lay on the Table, a copy (in English and Hindi) of the

Memorandum of Understanding between the Government of India (Ministry of Communications and Information Technology, Department of Telecommunications) and the ITI Limited, for the year 2011-12. [Placed in Library. See No. L.T. 5203/15/11]

STATEMENT BY MINISTER

Status of Implementation of observations/recommendations contained in the eighth and nineteenth reports of the Department-related Parliamentary

Standing Committee on Agriculture

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): Sir, on behalf of Shri Sharad Pawar, I make a statement regarding status of implementation of observations/recommendations contained in the Eighth and Nineteenth Reports of the Department-related Parliamentary Standing Committee on Agriculture on Demands for Grants, for the year 2010-11, of the Department of Agricultural Research and Education.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Zero Hour. ...(Interruptions)... Now, we take up the matters raised with the permission of the Chair. Shri Shantaram Naik. ...(Interruptions)...

SHRI SHANTARAM NAIK (Goa): Sir, the Konkan Railway Corporation. ...(Interruptions)...
Sir, landslide has taken place. ...(Interruptions)...

उपसभाध्यक्ष (प्रो. पी.जं. कुरियन): पाणि जी, पाणि जी, आप सुनिए ...(व्यवधान)... आप सुनिए ...(व्यवधान)... त्या सुनिए ...(व्यवधान)... The issue that you have raised can be resolved by bringing a substantive motion. (Interruptions) You bring a substantive motion. ...(Interruptions)...

SHRI SHANTARAM NAIK: ...following landslides on Konkan Railway line. ...(Interruptions)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Now, Shri Narendra Kumar Kashyap. ...(Interruptions)...

SHRI SHANTARAM NAIK: Sir, the landslide took place on Tuesday morning. ...(Interruptions)... The trains are ...(Interruptions)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): The House is adjourned to meet after fifteen minutes.

The House then adjourned at three minutes past twelve of the clock.